

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Suo Moto Writ (C) No(s). 2/2024

IN RE RECRUITMENT OF VISUALLY IMPAIRED IN JUDICIAL SERVICES

VERSUS

THE REGISTRAR GENERAL THE HIGH COURT OF  
MADHYA PRADESH

Respondent(s)

(MR GAURAV AGARWAL, SENIOR COUNSEL TO ASSIST THE COURT AS AMICUS  
CURIAE IN THE MATTER AND MR. RAVI RAGHUNATH, COUNSEL SHALL STAND  
NOMINATED AS ADVOCATE-ON-RECORD TO ASSIST HIM.

IA No. 89573/2024 - EXEMPTION FROM FILING O.T.

IA No. 102409/2024 - INTERVENTION APPLICATION)

WITH

SLP(C) No. 7683/2024 (IV-C)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
76567/2024

FOR EXEMPTION FROM FILING O.T. ON IA 76568/2024)

Date : 21-05-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE SANJAY KAROL

(VACATION BENCH)

Mr. Gaurav Agarwal, Sr. Adv. (A.C.)  
Mr. Ravi Raghunath , AOR

For Petitioner(s) By Courts Motion, AOR

Mr. Ravi Praksh Mehrotra, Sr. Adv.  
Ms. Aparna Mehrotra, Adv.  
Mr. Jabar Singh, Adv.  
Mr. Pramod Kumar, Adv.  
Mr. Rana Kunal, Adv.  
M/S. V. Maheshwari & Co., AOR

For Respondent(s) Mr. Arjun Garg, AOR  
Mr. Aakash Nandolia, Adv.  
Ms. Sagun Srivastava, Adv.  
Ms. Kriti Gupta, Adv.

Mr. R.Prabhakran, Adv.

Mr. G.sivabalamurugan, AOR  
Mr. P.v.harikrishnan, Adv.

Mr. Shyam Gopal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. After our order dated 21.03.2024, we are informed that thirty one specially abled candidates appeared in the main examination. We are also informed that they are not called for interview either on the ground that they are ineligible or that they have not secured minimum marks.
2. In furtherance of our order dated 21.03.2024, and to take it to its logical conclusion, we direct that if anyone of these thirty one candidates have secured the requisite minimum mark(s) as is provided for reserved (SC/ST) candidates, they shall be called for interview.
3. We make it clear that this interim direction shall be subject to the outcome of the proceedings.
4. List in the second week of July, 2024.

(KAPIL TANDON)  
COURT MASTER (SH)

(NIDHI WASON)  
COURT MASTER (NSH)